

**GOVERNMENT OF INDIA**  
**MINISTRY OF NEW AND RENEWABLE ENERGY**  
**RAJYA SABHA**  
**QUESTION NO 26.07.2010**  
**ANSWERED ON**  
**TARGETS AND ACHIEVEMENTS OF RENEWABLE ENERGY .**

89

SHRI RAMDAS AGARWAL

Will the Minister of RURAL DEVELOPMENT INFORMATION AND BROADCASTING NEW AND RENEWABLE ENERGY be pleased to state :-

- (a) the details of targets set and achievements made in power generation from the renewable energy sources in the country during 2009-10 and 2010-11, till-date, State-wise and source-wise;
- (b) whether schemes / programmes for development of renewable energy sources have been successful in various States;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) the details of incentives being offered to the State Governments for implementation of these schemes;
- (e) whether Government has set up any monitoring mechanism for ensuring proper implementation of these schemes; and
- (f) if so, the details thereof?

**ANSWER**

## THE MINISTER OF NEW AND RENEWABLE ENERGY

(Dr. FAROOQ ABDULLAH)

(a): The targets in respect of grid-interactive power generation from different renewable energy sources are set source-wise and not State-wise. Details of these targets and of the State-wise and source-wise achievements against the same during 2009-10 and 2010-11 (as on 30.6.2010) are given in the Annexure-I.

(b)&(c): The extent of success of various renewable energy development schemes/ programmes is reflected in Annexure-II which indicates State-wise cumulative achievements under different programmes in the country as on 31-3-2010. State-wise variation in achievements is due mainly to variation in resource distribution besides others factors, such as, availability and pricing of other energy supply options and States own perceived needs, priorities and policies which determine the market potential and investors interest.

(d):The financial incentives under different renewable energy programmes of the Ministry are being given mainly in the form of capital/ interest subsidy to investors/ beneficiaries of renewable energy systems/ projects. These incentives cover systems/ projects installed by State Governments. Details of these incentives are given in Annexure-III. In some programmes like biogas, solar and remote village electrification which are implemented through State Governments/ their designated agencies, service/ administrative charges of around 3-10% of the subsidy routed through them, is also being provided.

(e)&(f):The implementation of the projects is monitored through periodic review meetings with State Nodal Agencies, physical and financial progress reports as also through site visits by senior officers of the Government. Post installation monitoring of performance is the responsibility of State.